

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO. †2521  
TO BE ANSWERED ON FRIDAY, 09th MARCH, 2018  
18 PHALGUNA, SAKA 1939**

**Loan to States**

**†2521. SHRI RAVINDRA KUMAR PANDEY:**

Will the Minister of FINANCE be pleased to state:

- a) the details of the amount of loan disbursed to the States by the Union Government along with the pending dues/liability on the States during the last three years, State/UT-wise;
- b) whether the Union Government is aware of the misuse of loan amount by the States during the said period and if so, the details thereof; and
- c) the corrective measures taken by the Union Government in this regard?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PON. RADHAKRISHNAN)**

(a) The details of loans advanced by the Central Government to States/ UTs, during last three years from 2014-15 to 2016-17 alongwith the outstanding amount as at the end of 2016-17 are at **Annex-I**.

(b) & (c) The loans such as World Bank loans are audited by Comptroller and Auditor General or Independent Auditor and are vetted by the World Bank. If the auditor reports any diversion of funds or misclassification of expenditure, funds/loans are not released by the World Bank/Asian Development Bank for that particular item of expenditure. Further, the Government takes several measures to monitor and speed up the disbursement of loans and ensures that the projects are implemented within the agreed time frame. Strict monitoring of disbursements/project through Tripartite Portfolio Review Meetings (TPRMs), State Review Meetings (SRM) and other meetings are undertaken.

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## Annex-I to reply to part (a) of Lok Sabha starred question No. †2521 for 09.03.2018

(Rs. in crore)

S.No	Name of the States	State-wise amount of Loans advanced during the years#			Outstanding Balance of Central Govt. loans at the end of the 2016-17##
		Loans Advanced during 2014-15 #	Loans Advanced during 2015-16#	Loans Advanced during 2016-17#	
1	Andhra Pradesh	695.41	685.17	814.25	9,304.64
2	Arunachal Pradesh	-	-	-	190.38
3	Assam	49.66	50.49	57.36	1,235.85
4	Bihar	718.25	822.97	1,511.59	9,583.70
5	Chhattisgarh	8.44	145.03	381.29	2,056.02
6	Goa	202.88	111.56	91.87	1,076.51
7	Gujarat	323.39	252.56	191.07	6,543.79
8	Haryana	130.76	97.24	129.59	2,141.93
9	Himachal Pradesh	125.31	59.31	101.30	1,072.07
10	Jammu & Kashmir	12.15	17.21	24.70	1,111.98
11	Jharkhand	138.83	150.91	234.29	2,151.17
12	Karnataka	1,365.20	1,271.02	1,917.93	13,766.43
13	Kerala	752.47	531.35	852.14	7,594.86
14	Madhya Pradesh	1,372.23	1,326.12	1,266.67	13,879.71
15	Maharashtra	587.12	575.97	634.80	7,826.61
16	Manipur	-	-	16.04	355.47
17	Meghalaya	4.77	2.28	4.28	177.63
18	Mizoram	19.39	3.80	6.84	220.45
19	Nagaland	5.43	0.14	0.26	135.59
20	Odisha	529.10	739.43	902.98	7,433.07
21	Punjab	561.92	265.33	654.94	3,862.99
22	Rajasthan	794.11	1,749.12	3,455.35	11,095.72
23	Sikkim	10.71	3.09	3.34	103.99
24	Tamil Nadu	1,517.09	920.88	1,859.74	14,269.98
25	Telangana	86.37	1,367.37	956.12	8,061.20
26	Tripura	18.80	5.93	3.61	225.12
27	Uttarakhand	61.00	97.01	146.23	649.80
28	Uttar Pradesh	485.98	593.86	1,031.08	13,164.01
29	West Bengal	1,362.99	658.95	518.94	12,990.29
	<b>Total (States)</b>	<b>11,939.76</b>	<b>12,504.10</b>	<b>17,768.60</b>	<b>1,52,280.96</b>
	<b>UT's</b>				
1	Delhi				
2	Puducherry	72.00	72.00	72.00	NA
	<b>Total(UTs)</b>	<b>72.00</b>	<b>72.00</b>	<b>72.00</b>	NA
	<b>Grand Total (States/ UTs)</b>	<b>12,011.76</b>	<b>12,576.10</b>	<b>17,840.60</b>	

# Source: Section-2 and Additional Disclosure to Statement no. 15 of Union Govt. Finance Accounts.

## Source: Office of Chief Controller of Accounts